

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8040/2019

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

RAVINDRA NATH TAIGOR & ORS.

Respondent(s)

IA No. 113232/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 88849/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 96320/2023 - APPLICATION FOR SUBSTITUTION
IA No. 96319/2023 - APPLICATION FOR SUBSTITUTION
IA No. 96318/2023 - APPLICATION FOR SUBSTITUTION
IA No. 113021/2024 - SETTING ASIDE AN ABATEMENT
IA No. 88867/2024 - SETTING ASIDE AN ABATEMENT

Date : 21-08-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
[IN CHAMBER]

For Appellant(s) Ms. Sansriti Pathak, Adv.
Mr. Krishnanand Pandeya, AOR
Mr. Yash Kirti Kumar Bharti, Adv.

For Respondent(s) Mr. C.M. Dwivedi, Adv.
Mr. Ikshit Singhal, Adv.
Mr. Jitendra Kumar Tyagi, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Chandrakant S Sarkar, Adv.
Mrs. Kajal Rani, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Jeetendra Kumar, Adv.
Ms. Dibya Kumari, Adv.
Mr. Subodh, Adv.
Mrs. Samta Pushkarana Mishra, Adv.
M/S. Mukesh Kumar Singh And Co., AOR

Mr. Sunil Beniwal, Adv.
Mr. R. C. Kaushik, AOR

Mr. Anjani Kumar Mishra, AOR

Mr. Chatanya Siddharth, Adv.
Mrs. Vijay Singh, Adv.

Mrs. Prakarti Purnima, Adv.
Mr. Kartikey, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Ajay Kumar Singh, AOR
Mr. Yatharth Singh, Adv.
Mr. Divesh Tiwari, Adv.

Mr. M. M. Kashyap, AOR
Mr. Ilin Saraswat, Adv.
Ms. Poonam Seth, Adv.
Ms. Ilma Saifi, Adv.

Mr. Sumit Teterrwal, AOR
Mr. Ajay Choudhary, AOR
Mr. Nagarkatti Kartik Uday, AOR

Mr. Mukesh Kumar Singh, Adv.
Mr. Purushottam Sharma Tripathi, AOR
Ms. Vani Vyas, Adv.
Mr. Prakhar Singh, Adv.

Mr. Amit, AOR

Mr. Sanjay Singh, Adv.
Mr. Divyesh Pratap Singh, AOR
Mr. Ashu Bhindwar, Adv.
Mr. Jay Veer Yadav, Adv.

Mr. Robin Khokhar, AOR
Mr. Ram Bhadauria, Adv.
Ms. Ritu Reniwal, Adv.

Dr. Vinod Kumar Tewari, AOR
Mr. Bhavya Goyal, Adv.
Ms. Nidhi Jain, Adv.
Mr. Sk Warish Ali, Adv.
Mr. Arun Kumar Shukla, Adv.
Mr. Jagadish Kumar Jha, Adv.

Mr. Anantha Narayana M.g., AOR

Mr. Anil Kumar Sahu, Adv.
Mr. Rohini Kumar, Adv.
Ms. Archana Mishra, Adv.
Mr. Arvind Gupta, AOR

Mr. Sumit Teterrwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Despite three weeks' time being granted for curing the defects, the same has still not been done.

2. Learned counsel for the appellants seeks further indulgence.

3. Apart from the above, Office Report dated 13.08.2024 indicates that the Counsel for the appellants have e-filed certain applications which are also defective and service is not complete in respect of respondents No. 3, 10, 48, 79, 81, 92, 121, 133, 135 and 228.

4. Having considered the matter and as prayed for by learned counsel for the appellants, by way of last indulgence further three weeks' time is granted to cure the defects and to take necessary steps for effecting service upon the unserved respondents.

(KAPIL TANDON)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)